Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table. Shrimati Chandresh Kumari.

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9581/15/13]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2011-2012.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 9582/15/13]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2011-2012.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2011-2012, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2011-2012.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 9583/15/13]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2011-2012.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 9584/15/13]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of t h e National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2010-2011.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 9585/15/13]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2011-2012.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT 9586/15/13]

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Rajasthan Drugs and Pharmaceuticals Limited, Jaipur, for the year 2011-2012.
 - (ii) Annual Report of the Rajasthan Drugs and Pharmaceuticals Limited, Jaipur, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9587/15/13]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Guwahati, for the years 2009-2010, 2010-2011 and 2011-2012, together with Audit Reports thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 9588/15/13]

(5) A copy of Notification No. S.O. 1194(E) (Hindi and English versions) published in Gazette of India dated 10th May, 2013, directing manufacturers, specified in the schedule appended in this notification, shall sell the fertilisers produced by them, and of quantity specified therein, in the State or the Union Territory specified in the corresponding entries in the schedule during the Kharif Season 2013, commencing from the date of publication of this notification to the 30th day of September, 2013 issued under Clause 6 of the Fertiliser (Control) Order Act, 1985.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 148 of the Delhi Police Act, 1978:-
 - (i) The (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/23/2009/ HP-1/Estt./6711-6716 in Delhi Gazette dated 8th January, 2013.
 - (ii) The (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/16/2003/ HP-1/Estt./6717-6722 in Delhi Gazette dated 8th January, 2013.
 - (iii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/30/2009/HP-1/Estt./6693-6698 in Delhi Gazette dated 8th January, 2013.
 - (iv) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/29/2009/HP-1/Estt./6699-6704 in Delhi Gazette dated 8th January, 2013.
 - (v) The (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/12/2003/HP-1/Estt./6705-6710 in Delhi Gazette dated 8th January, 2013.
 - (vi) The (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/19/2003/HP-1/Estt./6675-6680 in Delhi Gazette dated 8th January, 2013.
 - (vii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/32/2009/HP-1/Estt./6681-6686 in Delhi Gazette dated 8th January, 2013.
 - (viii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/10/2005/HP-1/Estt./6687-6692 in Delhi Gazette dated 8th January, 2013.
 - (ix) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/28/2009/HP-1/Estt./6657-6662 in Delhi Gazette dated 8th January, 2013.
 - (x) The (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/15/2003/HP-1/Estt./6663-6668 in Delhi Gazette dated 8th January, 2013.
 - (xi) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/22/2003/HP-1/Estt./6669-6674 in Delhi Gazette dated 8th January, 2013.
 - (xii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.5/80/88/HP-1/Estt./6741-6746 in Delhi Gazette dated 9th January, 2013.
 - (xiii) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/14/2003/HP-1/Estt./6747-6752 in Delhi Gazette dated 9th January, 2013.
 - (xiv) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/34/2009/HP-1/Estt./6723-6728 in Delhi Gazette dated 9th January, 2013.
 - (xv) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/33/2006/HP-1/Estt./6729-6734 in Delhi Gazette dated 9th January, 2013.
 - (xvi) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/23/2003/HP-1/Estt./6735-6740 in Delhi Gazette dated 9th January, 2013.
 - (xvii) The Delhi Police (Promotion and Confirmation) (Amendment) Rules, 2013 published in Notification No. F.No.16/3/2012/HP-1/Estt./6769-6774 in Delhi Gazette dated 9th January, 2013.
 - (xviii) The Delhi Police (Appointment and Recruitment) Rules, 2013 published in Notification No. F.No.13/21/2003/HP-1/Estt./6753-6758 in Delhi Gazette dated 9th January, 2013.
 - (xix) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013 published in Notification No. F.No.13/12/94/HP-1/Estt./6759-6764 in Delhi Gazette dated 9th January, 2013.
 - (xx) The Delhi Police (Police & Confirmation) (Amendment) Rules, 2012 published in Notification No. F.No.16/5/2010/HP-1/Estt./3323-3326 in Delhi Gazette dated 21st September, 2012.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9590/15/13]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-clause (2) of Clause 2 of the

Foreigners Order, 1948:-

- (i) S.O. 996(E) published in Gazette of India dated 18th April, 2013, appointing the Chief Immigration Officer, Nagpur as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the Nagpur International Airport in the State of Maharashtra with effect from 30.04.2013.
- (ii) S.O. 997(E) published in Gazette of India dated 18th April, 2013, appointing the Chief Immigration Officer, Mangalore as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the Mangalore International Airport in the State of Karnataka with effect from 30.04.2013.
- (iii) S.O. 998(E) published in Gazette of India dated 18th April, 2013, appointing the Chief Immigration Officer, Pune as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the Pune International Airport in the State of Maharashtra with effect from 30.04.2013.
- (iv) S.O. 999(E) published in Gazette of India dated 18th April, 2013, appointing the Chief Immigration Officer, Jaipur as the "Civil Authority" for the purposes of the said Order for the jurisdiction of the Jaipur International Airport in the State of Rajasthan with effect from 30.04.2013.

[Placed in Library. See No. LT 9591/15/13]

(4) A copy of the Land Ports Authority of India (Transaction of Business) Regulations, 2013 (Hindi and English versions) published in Notification No. S.O. 2186(E) in Gazette of India dated 18th July, 2013 under Section 36 of the Land Port Authority of India Act, 2010.

[Placed in Library. See No. LT 9592/15/13]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित): अध्यक्ष महोदया, मैं संविधान के अनुच्छेद 338 की धारा (6) के अंतर्गत निम्नलिखित पत्तों की एक-एक पृति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हं :--

- (1) (एक) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2005-2006 का दूसरे वार्षिक पूतिवेदन।
- (दो) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली 2005-2006 की अवधि के लिए दूसरे वार्षिक प्रतिवेदन पर व्याख्यात्मक ज्ञापन्।
- (2) उपर्युक्त (1) में उल्लिखित पत्तों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 9593/15/13]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 155 of the Sashastra Seema Bal Act, 2007:-
 - (i) The Sashastra Seema Bal, Combatised Para-Medical Staff, Group 'B' (Non-Gazetted) Posts, Recruitment Rules, 2012 published in Notification No. G.S.R. 49(E) in Gazette of India dated 25th February, 2012.
 - (ii) The Sashastra Seema Bal Group 'A' Combatised (Gazetted) Ministerial and Private Secretary Cadre Post Recruitment Rules, 2012 published in Notification No. G.S.R. 910 (E) in Gazette of India dated 20th December, 2012.
 - (iii) The Sashastra Seema Bal Group 'A' Combatised (Gazetted) Ministerial and Private Secretary Cadre Post Recruitment Rules, 2012 published in Notification No. G.S.R. 910(E) in Gazette of India dated 20th December, 2012. The Sashastra Seema Bal Group 'A' Combatised (General Duty) Second-In-Command, Deputy Commandant and Assistant Commandant posts Recruitment Rules, 2012 published in Notification No. G.S.R. 530(E) in Gazette of India dated 4th July, 2012.

- (iv) The Sashastra Seema Bal Combatised Assistant Sub-Inspector (General Duty) Group 'C' posts Recruitment Rules, 2011 published in Notification No. G.S.R. 607(E) in Gazette of India dated 9th August, 2011.
- (v) The Sashastra Seema Bal, Combatised Inspector, Junior Hindi Translator, Ministerial (Non-Gazetted) Group 'B' Post Recruitment Rules, 2011 published in Notification No. G.S.R.180 in Gazette of India dated 28th July, 2012.
- (vi) The Sashastra Seema Bal, Combatised Communication Cadre Group 'B' Post Recruitment (Amendment) Rules, 2012 published in Notification No. G.S.R.356(E) in Gazette of India dated 14th May, 2012.
- (vii) The Sashastra Seema Bal Judge Attorney General (Deputy Inspector General), Additional Judge Attorney General (Commandant), Deputy Judge Attorney General (Deputy Commandant) Judge Attorney (Assistant Commandant) Recruitment Rules, 2012 published in Notification No. G.S.R.104(E) in Gazette of India dated 23rd February, 2012.
- (viii) The Sashastra Seema Bal Combatised (General Duty) Group 'C' posts Recruitment (Amendment) Rules, 2012 published in Notification No. G.S.R.571(E) in Gazette of India dated 17th July, 2012.
- (ix) The Sashastra Seema Bal Combatised Medics Cadre (Non-professional) Group 'B' and Group 'C' posts Recruitment Rules, 2012 published in Notification No. G.S.R.348(E) in Gazette of India dated 9th May, 2012.
- (x) The Sashastra Seema Bal Combatised Para-Medical Staff Group 'C' Posts Recruitment Rules, 2011 published in Notification No. G.S.R.730(E) in Gazette of India dated 29th September, 2011.
- (xi) The Ministry of Home Affairs, Sashastra Seema Bal, Combatised Draughtsman Cadre (Group 'B' posts) Recruitment Rules, 2013 published in Notification No. G.S.R.350(E) in Gazette of India dated 1st June, 2013.
- (xii) The Sashastra Seema Bal Group 'A' Combatised Veterinary Officers, Recruitment Rules, 2013 published in Notification No. G.S.R.17(E) in Gazette of India dated 10th January, 2013.
- (xiii) The Ministry of Home Affairs, Sashastra Seema Bal, Group 'B' Combatised Armourer Cadre Posts Recruitment Rules, 2012 published in Notification No. G.S.R.357(E) in Gazette of India dated 14th May, 2012.
- (xiv) The Sashastra Seema Bal Group 'C' Combatised (Non-Gazetted) Para-Veterinary Posts (Amendment) Recruitment Rules, 2012 published in Notification No. G.S.R.235 in Gazette of India dated 29th September, 2012.
- (xv) The Ministry of Home Affairs, Sashastra Seema Bal, Combatised Inspector (Veterinary) Non-Gazetted Group 'B' Para-Veterinary Cadre Recruitment Rules, 2012 published in Notification No. G.S.R.179 in Gazette of India dated 28th July, 2012.
- (xvi) The Sashastra Seema Bal, Combatised Constable (Driver) Group 'C' Posts Recruitment Rules, 2012 published in
 - Notification No. G.S.R.254 in Gazette of India dated 20th October, 2012.
- (xvii) The Sashastra Seema Bal, Combatised Sub-Inspector (General Duty) Group 'B' Non-Gazetted post, Recruitment Rules, 2013 published in Notification No. G.S.R.68(E) in Gazette of India dated 5th February, 2013.
- (xviii) The Sashastra Seema Bal, Assistant Sub-Inspector (Stenographer) and Head Constable (Ministerial), Recruitment Rules, 2013 published in Notification No. G.S.R.178(E) in Gazette of India dated 19th March, 2013.
- (xix) The Sashastra Seema Bal Group 'A' Combatised (General Duty) Director General, Additional Director General, Inspector General, Deputy Inspector General and Commandant posts Recruitment Rules, 2013 published in Notification No. G.S.R.380(E) in Gazette of India dated 18th June, 2013.
- (xx) The Sashastra Seema Bal, Combatised (Communication Group 'A' posts) Recruitment Rules, 2013 published in Notification No. G.S.R.179(E) in Gazette of India dated 19th March, 2013.

[Placed in Library. See No. LT 9594/15/13]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-
 - (i) The Border Security Force Combatised Constable (Daftry) Group 'C' Posts Recruitment Rules, 2012 published in Notification No. G.S.R. 529(E) in Gazette of India dated 4th July, 2012.
 - (ii) The Border Security Force, Proof Reader Combatised Posts, Recruitment Rules, 2012 published in Notification No. G.S.R. 143 in Gazette of India dated 16th June, 2012.
 - (iii) The Border Security Force, Combatised Assistant Sub-Inspector (Stenographer) and Head Constable (Ministerial) Recruitment Rules, 2013 published in Notification No. G.S.R. 206(E) in Gazette of India dated

- 8th April, 2013.
- (iv) The Border Security Force, Group 'A' (General Duty Officers) Recruitment Amendment Rules, 2010 published in Notification No. G.S.R. 25 in Gazette of India dated 28th January, 2012.
- (v) The Border Security Force (Printing Press Group 'B' and Group 'C' Posts) Recruitment Rules, 2012 published in Notification No. G.S.R. 21 in Gazette of India dated 21st January, 2012.
- (vi) The Border Security Force Combatised Para-Medical Staff Recruitment Rules, 2013 published in Notification No. G.S.R. 37(E) in Gazette of India dated 22nd January, 2013.
- (vii) The Border Security Force (Engineering Officers) Recruitment Rules, 2012 published in Notification No. G.S.R. 358(E) in Gazette of India dated 14th May, 2012.
- (viii) The Border Security Force, Water Wing, Group 'B' (Combatised Technical Staff) post, Recruitment Rules, 2012 published in Notification No. G.S.R. 326(E) in Gazette of India dated 27th April, 2012.
- (ix) The Border Security Force, Air Wing Storeman Cadre Non-Gazetted (Combatised) Group 'B' and Group 'C' posts, Recruitment Rules, 2012 published in Notification No. G.S.R. 316(E) in Gazette of India dated 24th April, 2012.
- (x) The Border Security Force Group 'A' (General Duty Officers) Recruitment Rules, 2012 published in Notification No. G.S.R. 436(E) in Gazette of India dated 8th June, 2012.
- (xi) The Border Security Force, Water Wing Group 'A' (Technical Staff), Recruitment Rules, 2012 published in Notification No. G.S.R. 7(E) in Gazette of India dated 11th January, 2012.
- (xii) The Border Security Force, Combatised (Hindi Translators) Cadre Recruitment Rules, 2012 published in Notification No. G.S.R. 16 in Gazette of India dated 21st January, 2012.
- (xiii) The Border Security Force, Air Wing, Non-Gazetted (Combatised), Group 'B' and Group 'C' Posts Recruitment Rules, 2012 published in Notification No. G.S.R.4(E) in Gazette of India dated 10th January, 2012.
- (xiv) The Border Security Force Headquarters, Assistant Sub-Inspector (Draftsman Grade-III), Operational Directorate (Combatised) Recruitment Rules, 2012 published in Notification No. G.S.R.879(E) in Gazette of India dated 6th December, 2012.
- (xv) The Border Security Force, Medical Cadre, Group 'C' Posts (Combatised), Recruitment Rules, 2011 published in Notification No. G.S.R.341 in Gazette of India dated 24th December, 2011.
- (xvi) The Border Security Force Water Wing Group 'C' Posts Recruitment Rules, 2013 published in Notification No. G.S.R.165(E) in Gazette of India dated 12th March, 2013.
- (xvii) The Border Security Force, (Combatised Stenographer Cadre), Group 'A' and Group 'B' Posts, Recruitment Rules, 2011 published in Notification No. G.S.R.317 in Gazette of India dated 19th November, 2011.
- (xviii) The Border Security Force Inspector (Librarian)(Combatised, Non-Gazetted, Group 'B' Posts) Recruitment Rules, 2012 published in Notification No. G.S.R.751(E) in Gazette of India dated 8th October, 2012.
- (xix) The Ministry of Home Affairs, Border Security Force, Communication (Non-Gazetted) Cadre Recruitment Rules, 2012 published in Notification No. G.S.R.331(E) in Gazette of India dated 2nd May, 2012.
- (xx) The Border Security Force (Engineering/Electrical) Group 'B' posts, Recruitment Rules, 2012 published in Notification No. G.S.R.10 in Gazette of India dated 14th January, 2012.
- (xxi) The Border Security Force, General Duty Cadre (Non-Gazetted) Recruitment Rules, 2012 published in Notification No. G.S.R.149(E) in Gazette of India dated 15th March, 2012, together with a corrigendum thereto published in Notification No. G.S.R.14(E) in Gazette of India dated 4th January, 2013.
- (xxii) The Border Security Force Headquarters Group 'A' and Group 'B' Posts (Non-Combatised) Recruitment Rules, 2013 published in Notification No. G.S.R.182(E) in Gazette of India dated 21st March, 2013.
- (xxiii) The Border Security Force (Engineering/ Electrical) Group 'C' posts Recruitment Rules, 2012 published in Notification No. G.S.R.150(E) in Gazette of India dated 15th March, 2012.
- (xxiv) The Border Security Force, Air Wing Officers (Group 'A' Combatised posts) Recruitment Rules, 2011 published in Notification No. G.S.R.806(E) in Gazette of India dated 12th November, 2011.
- (xxv) The Border Security Force, Combatised Paramedics Group 'C' Posts Recruitment (Amendment) Rules, 2012 published in Notification No. G.S.R.455(E) in Gazette of India dated 15th June, 2012.

[Placed in Library. See No. LT 9595/15/13]

sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949:-

(i) The Central Reserve Police Force, Assistant Sub-Inspector (General Duty Cadre) (Non-Gazetted) (Male and Female) Group 'C' post Recruitment Rules, 2011 published in Notification No. G.S.R. 893(E) in Gazette of India dated 23rd December, 2011.

- (ii) The Central Reserve Police Force, Assistant Director (Official Language), Group 'A' (Non Combatised post)
 Recruitment Rules, 2013 published in Notification No. G.S.R. 462(E) in Gazette of India dated 4th July, 2013.

 [Placed in Library. See No. LT 9596/15/13]
- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968:-
 - (i) The Central Industrial Security Force, Assistant Financial Adviser, Recruitment Rules, 2012 published in Notification No. G.S.R. 809(E) in Gazette of India dated 5th November, 2012.
 - (ii) The Central Industrial Security Force (Amendment) Rules, 2013 published in Notification No. G.S.R. 485(E) in Gazette of India dated 12th July, 2013.
 - (iii) The Central Industrial Security Force, Fire Wing, Constable (Driver-cum-pump operator) Recruitment Rules, 2013 published in Notification No. G.S.R. 287(E) in Gazette of India dated 6th May, 2013.
 - (iv) The Central Industrial Security Force, Security Wing, Constable (Driver) Recruitment Rules, 2013 published in Notification No. G.S.R. 288(E) in Gazette of India dated 6th May, 2013.

[Placed in Library. See No. LT 9597/15/13]

- (5) A copy each of the following Notifications (Hindi and English versions) under Section 11 of the National Investigation Agency Act, 2008:-
 - (i) S.O. 1164(E) published in Gazette of India dated 7th May, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
 - (ii) S.O. 2078(E) published in Gazette of India dated 8th July, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
 - (iii) S.O. 2079(E) published in Gazette of India dated 8th July, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
 - (iv) S.O. 2080(E) published in Gazette of India dated 8th July, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
 - (v) S.O. 2108(E) published in Gazette of India dated 9th July, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
 - (vi) S.O. 2349(E) published in Gazette of India dated 2nd August, 2013, regarding appointment of Public Prosecutors for conducting cases on behalf of the National Investigation Agency.

[Placed in Library. See No. LT 9598/15/13]

(6) A copy of Notification No. S.O. 1530(E) (Hindi and English versions) published in Gazette of India dated 14th June, 2013, regarding conferment of powers to Shri P. Vikraman and Shri V. K. Abdul Kader, Dy. Supdt. of Police, National Investigation Agency under suppression of Unlawful Acts against the Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act, 2002 under sub-section (1) of Section 4 of the Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act, 2002.

[Placed in Library. See No. LT 9599/15/13]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Maharashtra Agro-Industries Development Corporation Limited, Mumbai, for the year 2010-2011.
 - (ii) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 9600/15/13]

- (b) (i) Review by the Government of the working of the Punjab A gro Industries Corporation Limited, Chandigarh, for the year 2011-2012.
 - (ii) Annual Report of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 9600A/15/13]

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 9601/15/13]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2011-2012.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 9602/15/13]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dehradun, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the National Institute for the Visually Handicapped, Dehradun, for the year 2011-2012.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 9603/15/13]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Swami Vivekanand National Institute of Rehabilitation Training and Research, Cuttack, for the year 2011-2012.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 9604/15/13]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandit Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2011-2012.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 9605/15/13]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2011-2012.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT 9606/15/13]

(13) A copy of the Memorandum of Understanding (Hindi and English versions) between the Artificial Limbs Manufacturing Corporation of India and the Ministry of Social Justice and Empowerment for the year 2013-2014.

[Placed in Library. See No. LT 9607/15/13]
